

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 3/2010 in Petition(s) for Special Leave to Appeal (Civil)
No(s).29641/2009

(From the judgement and order dated 06/08/2009 in FAO No.123/2006
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

PANKAJ MAHAJAN

Petitioner(s)

VERSUS

DIMPLE @ KAJAL Respondent(s)
(For exemption from filing O.T. and permission to file additional
documents and under Section 24 of Hindu Marriage Act and office
report)

Date: 19/08/2011 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE DR. JUSTICE B.S. CHAUHAN

For Petitioner(s) Mr.Nidhesh Gupta,Sr.Adv.
Mr. Tarun Gupta,Adv.
Ms. S. Janani,Adv.

For Respondent(s) Mr. B.K.Satiya,Adv.
Mr. H.D. Talwani,Adv.

UPON hearing counsel the Court made the following
O R D E R

List I.A. alongwith special leave petition
on 21st September, 2011 at the top for final
disposal.

[Madhu Bala]
Sr.PA

[Savita Sainani]
Court Master